NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

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CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/608/ (IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: RATHNA STORES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) DEV ESHWARR. J For Ms. Shivakumar &

Sures

Counsel for petitioner 1

2. T. ANUSUYA

coursel far Respondent P. Ayo

ORDER

Shri J Dev Eshwaar, counsel for petitioner present. Ms T Anusuya caused appearance on behalf of the respondent and filed vakalat and counter. Time is enlarged at request for hearing submissions by both the parties. Put up on 02.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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